NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **17.11.2026** (TUESDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 597/2026 For Exemption IA No. 1688/2026 Delay in refiling IA No. 1689/2026	Maharashtra Industrial Development Corporation Vs V Venkatachalam Chairperson of the Managing Committee & RP of Sai Wardha Power Generation Ltd & Anr.	Jay & Co	
2.	Comp App (AT) (CH) (Ins) No. 600/2026 For Exemption IA No. 1701 & 1703/2026 Delay in refiling IA No. 1702/2026	Ravindranath Narayana Rao, Liquidator of Alpine Wineries Pvt Ltd	Mr. S Vedhavel	
3.	Comp App (AT) (CH) No. 89/2026	Vattikuti Technologies Pvt Ltd Vs Registrar of Companies, Karnataka	Mr. Arjun K Perikal	
4.	Comp App (AT) (CH) (Ins) No. 418/2026	The Canara Bank, ARM Branch Vs K S Raju	Mr. K M Anand	

5.	Comp App (AT) (CH) (Ins) No. 596/2026 For Stay IA No. 1685/2026 For Condone Delay IA No. 1686/2026	MD Varadarajan Suspended Director of Kniss Laboratories Pvt Ltd Vs Pharmarule Rep by its Partner, Malliga & Anr	Mr. Pranav V Shankar	
6.	Comp App (AT) (CH) No. 110/2026 For Stay IA No. 1565/2026	Vettathunadu Rehabilitation Centre Pvt Ltd & Anr. Vs Dr. Hyderali Kalliyath & 7 Ors.	Mr. Sukumar Nainan Oommen	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 103/2026 For Stay IA No. 1455 & 1456/2026	Mohammed Shafi Director and Shareholder & 5 Ors. Vs Dr. Hyderali Kalliyath & 3 Ors.	Mr. Akhil Suresh	Ms. Sreepriya Kalarikkal, PCS R1 R2 Mr. Sukumar Nainan Oommen R3 R4
8.	IA No. 1725/2026 (To Recall) in Comp App (AT) (CH) No. 20/2025 For Direction IA No. 259/2025	Dr.M.A.M. Ramaswamy Chettiar of Chettinad Charitable Trust Vs Chettinad Coal Washeries Pvt Ltd & Anr.	Ms. S Indumathi Ravi	
9.	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer Properties & Investments Pvt Ltd & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd. **WITH**	Mr. B Ramana Kumar	Mr. Sankar P Panicker
10.	Comp App (AT) (CH) (Ins) No. 289/2023 For Urgent Hearing IA No. 881/2023 For Stay IA No. 880/2023	Mathew Mylakulath Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd	Mr. B Ramana Kumar	Mr. Sankar P Panicker
11.	IA No. 1111/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 337/2026 For Stay IA No. 959/2026 For Additional Docs IA No. 1328/2026	Karan Tibrewala, Director, Shrishti Electricals Pvt Ltd & Anr Vs Kamalesh Kumar Singhania & 3 Ors.	Mr. VN Balakishore	

12.	IA No. 1184/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 416/2026 For Exemption IA No. 1183/2026 For Stay IA No. 1185/2026	Concentrix Daksh Services India Pvt Ltd & 9 Ors. Vs Compal Electronics India Pvt Ltd & 2 Ors.	Mr. Mayan H Jain	Mr. Pawan Sharma R1
13.	IA No. 1507/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 540/2026	Srikantiah Shivaswamy Vs Compal Electronics India Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan	
14.	IA No. 1405/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 499/2026 For Stay IA No. 1404/2026 For Direction IA No. 1406/2026 To Dispense with IA No. 1407/2026	Sahyadri Kamgar Sanghatan & 2 Ors. Vs Namrata Amol Randeri RP of Kobo Biotech Ltd & 3 Ors.	Mr. Lalit Joshi	
15.	Comp App (AT) (CH) (Ins) No. 370/2026 For Stay IA No. 1050/2026 For Urgent Hearing IA No. 1052/2026	MS Ravi Prasad Suspended Director / Member of the Suspended Board of Directors and shareholder of Divya Infra Properties Pvt Ltd Vs Venkataswamappa Raghu, SRA of Divya Infra Properties Pvt Ltd & 4 Ors.	Mr. Murugesh Ramiah	Mr. Akshay Sharma D R5
16.	Comp App (AT) (CH) (Ins) No. 573/2026 For Stay IA No. 1607/2026	Dr. KC Ramaswami Vs GV Ravikumar, RP of Vangal Amman Health Service Ltd & Anr.	Ms. V Rajeswari	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. **WITH**	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
18.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1

Old Cases
(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	SR Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11
20.	TA (AT) No. 184/2021 (Comp App (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020)	Rakesh P Sheth Vs Indus Cityscapes and Constructions Pvt Ltd	Mr. Udian Sharma	Mr. B Arvind Srevatsa
21.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabbeer Ahmed R3
22.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd & Anr	Ms. Vindhya Vasini	Mr. Y Suryanarayana R1 Mr. Shabbeer Ahmed R2
23.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	V Ganapathi Reddy & Anr. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Ltd & 3 Ors. **WITH**	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
24.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Ltd & 3 Ors **WITH**	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
25.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 3 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3 Mr. Gautham Venkata Narayanan- R4
26.	Comp App (AT) (CH) No. 13/2022 For Direction IA No. 124/2022	Wilson Jacob & 2 Ors. Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Mr. B Dhanaraj	Mr. Sreejith R Nair R1-R7 SVJS Associates R8 Mr. EK Kumaresan R10

27.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors **WITH**	Mr. Vinod Kumar	Mr. Anant Merathia R1 Mr. IS. Uppin- R2 Ms. Anusha Peri R3 R4 Mr. V Mahesh- R5 Mr. B Chandrasekaran R6 Mr. T Shrinikethan R8
28.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Kondasetty Kumar Dushyantha & 8 Ors	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith R3, R5 Mr. T Shrinikethan R6, R7
29.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. VN Balakishore R1-R3 Mr. Dishit Bhattacharjee R4
30.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt Ltd Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
31.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt Ltd & 8 Ors.	Mr. D Lourthu Paul Belson	Mr. EK Kumaresan R2 R9
32.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr	Mr. Varun Srinivasan	Mr. P Prashanth- R1
33.	Comp App (AT) (CH) (Ins) No. 362/2026 For Stay IA No. 1022/2026	Verity Knowledge Solutions Pvt Ltd, Rep by its AVP-Finance, Shaik Abdul Muqueem Vs Namrata Amol Randeri RP of Kobo Biotech Ltd & Anr.	Mr. K Mohit Kumar	Ms. Khushboo Shah Rajani R1
B. Without Interim Order				
34.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors	Mr. TK Bhaskar	Mr. CV Shailandhran R1

35.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No. 339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt Ltd Vs Naren Sheth,Liquidator of Aster Pvt Ltd	Ms. Aakanksha Nehra	Mr. Varun Srinivasan
36.	Comp App (AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4
37.	Comp App (AT) (CH) (Ins) No. 308/2024	Union Bank of India Vs P Venkateswara Rao & 14 Ors **WITH**	Ms. N Aishwarya Mr. Roshan Atiq	Mr. Rahul Balaji- R12
38.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs Union Bank of India & 10 Ors	Mr. Vikram Hegde	Ms. N Aishwarya
39.	Comp App (AT) (CH) (Ins) No. 419/2024 For Stay IA No. 1141/2024	Dr. KC Ramaswami Vs GV Ravikumar, RP of Vangal Amman Health Service Ltd & Anr	Ms. V Rajeswari	Ms. PR Vandana- R1 Mr. R Vidhya Shankar R2
40.	Comp App (AT) (CH) (Ins) No. 440/2024	Ashish Arjunkumar Rathi, Liquidator, Ind Barath Power (Madras) Ltd Vs Huzefa Fakhri Sitabkhan,RP, Ind Barath Power Infra Ltd	Mr. Bhagavath Krishnan	Khaitan Legal Associates
41.	Comp App (AT) (CH) (Ins) No. 445/2024 For Direction IA No. 868/2026	Orissa Concrete Industries, through its Proprietor GL Halan Vs Gowthami Infratech Pvt Ltd	Mr. Saswat Kumar Acharya	
42.	Comp App (AT) (CH) No. 126/2025	Sri Rama Murthy Velaga Vs Sri Mathangi Matha Agros Pvt Ltd & 6 Ors.	Mr.Shivam Grover, PCS	Ms. Janani Shankar R1-R3
43.	Comp App (AT) (CH) No. 158/2025 For Stay IA No. 1638/2025 For Additional Docs IA No. 1639/2025 To Dispense with IA No. 1642/2025 For Direction IA No. 589/2026 To Adv. Hg. IA No. 637 & 502/2026	Aubergine Properties Pvt Ltd & Anr. Vs Axis Trustee Services Ltd **WITH**	Mr. TS Suresh	Mr. MV Swaroop

44.	Comp App (AT) (CH) No. 159/2025 For Stay IA No. 1646/2025 For Additional Docs IA No. 1647/2025 To Dispense with IA No. 1648/2025 **(With Defects)**	Aubergine Properties Pvt Ltd & Anr. Vs Nehal Akther & Anr.	Mr. TS Suresh	Mr. Keerthikaran Murali For Caveator
45.	Comp App (AT) (CH) (Ins) No. 335/2025 For Additional Docs IA No. 1018/2025	IRP Infra Tech Pvt Ltd Vs Devi Engineering and Constructions Pvt Ltd	Mr. Y Suryanarayana	Ms. Anandha Lakshmi
46.	Comp App (AT) (CH) (Ins) No. 411/2025 For Stay IA No. 1170/2025 & 384/2026 For Direction IA No. 244/2026	Jasbir Kaur Vs Chandrasekhar Sagutoor, RP of Vimala Joseph Raj & Anr.	Mr. S Gokul	Mr.S Sathiyanarayanan
47.	Comp App (AT) (CH) (Ins) No. 464/2025 For Additional Docs IA No. 1322/2025	Mukund Ghanshyamdasji Maheswari (DAGA) & Anr Vs Tablespace Technologies Pvt Ltd	Mr. MV Swaroop	Mr. Vinod Kumar
48.	Comp App (AT) (CH) (Ins) No. 587/2025	Alliance Global System & Solution Vs ARS Traffic& Transport Technology Pvt Ltd	Mr. G Vijay Anand	Mr. Shinu J Pillai

12:00 PM

For Hearing

A. With Interim Order				
S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
49.	Comp App (AT) (CH) (Ins) No. 369/2026 For Stay IA No. 1049/2026	Amandeep Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. **WITH**	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
50.	Comp App (AT) (CH) (Ins) No. 442/2026 For Stay IA No. 1255/2026	Kulwant Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. **WITH**	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
51.	Comp App (AT) (CH) (Ins) No. 461/2026 For Stay IA No. 1304/2026	Ishpal Kaur Bhatia Vs The Assistant General Manager, State Bank of India & Anr. **WITH**	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2

52.	Comp App (AT) (CH) (Ins) No. 462/2026 For Stay IA No. 1305/2026	Gurvinder Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. **WITH**	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
53.	Comp App (AT) (CH) (Ins) No. 464/2026 For Stay IA No. 1309/2026	Gurvinder Kaur Bhatia Vs The Assistant General Manager, State Bank of India & Anr. **WITH**	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
54.	Comp App (AT) (CH) (Ins) No. 467/2026 For Condone Delay IA No. 1318/2026 For Stay IA No. 1319/2026	Veena Bhatia Vs The Assistant General Manager, State Bank of India & Anr. **WITH**	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
55.	Comp App (AT) (CH) (Ins) No. 468/2026 For Stay IA No. 1320/2026	Manjeet Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr **WITH**	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
56.	Comp App (AT) (CH) (Ins) No. 469/2026 For Stay IA No. 1321/2026	Surinder Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. **WITH**	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
57.	Comp App (AT) (CH) (Ins) No. 474/2026 For Stay IA No. 1341/2026	Inderjeet Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
58.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and Shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Muthuchharan Sundresh	Mr. Gautam S Raman

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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